RAJYA SABHA

[24 July, 2002]

SI.No.	Name of State	No.
19.	Meghalaya	5
20.	Nagaland	3
21.	Orissa	26
22.	Punjab	154
23.	Rajasthan	10
24.	Tripura	70
25.	Tamil Nadu	146
26.	Uttar Pradesh	295
27.	Uttaranchal	68
28.	West Bengal	164
29.	Sikkim	Nil
30.	Lakshadweep	Nil
31.	Pondicherry	Nil
32.	Andaman & Nicobar	Nil
33.	Chandigarh	Nil
34.	Dadar & Nagar Haveli	Nil

## Implementation of various schemes

866. SHRI V.V. RAGHAVAN: SHRI J. CHITHARANJAN:

Will the Minister of TEXTILES be pleased to state:

(a) the steps taken by Government to implement the Plan Schemes "Integrated Apparel Park Schemes" and a "Scheme for Development of Central Infrastructure in Export Oriented Clusters";

(b) how far the implementation of the two said schemes have progressed; and

(c) how much International Capital after deservation of the Garment Sector has flown into this sector?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI BASANGOUDA R. PATIL): (a) and (b) All State Governments/Union Territories have been requested to furnish project proposals in line with the guidelines of "Apparel Park for Exports Scheme" and "Textile Centre

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Infrastructure Development Scheme" for Central Assistance under these Scheme. The project approval Committee, constituted under the guidelines, has considered and approved two Apparel Park projects at Tronica City (Ghaziabad, Uttar Pradesh) and Surat (Gujarat) till date.

(c) As per information available the inflow of Foreign direct investment (FDI) in textile industry including garment during the three years has been as under:---

Year	Inflow of FDI (in million Rs.)
2000	80.99
2001	182.88
2002 (Jan.—May)	234.73

## Capital subsidy scheme for Powerloom units

867. SHRIMATI AMBIKA SONI:

DR. T. SUBBARAMI REDDY:

Will the Minister of TEXTILES be pleased to state:

(a) whether Government have any proposal to start a capital subsidy scheme for powerlocm units to help it upgrade its technolog;

(b) if so, the main features of the scheme;

(c) to what extent it will provide benefit in the exports of fabrics and cotton silk and wool segments;

(d) whether Government is also considering to urge them to utilize the technology fund scheme which was modified in January, 2002; and

(e) if so, what extent this scheme has been fully implemented?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI BASANGOUDA R. PATIL): (a) to (c) There is no new capital subsidy scheme for powerloom units is under consideration.

(d) and (e) The Technology Upgradation Fund Scheme, which was started from April 1, 1999 is ongoing, and Government is taking all possible